

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

SERVICE TAX Appeal No. 11344 of 2016-DB

[Arising out of Order-in-Original/Appeal No RAJ-EXCUS-000-COM-52-14-15 dated 15.12.2014 passed by Commissioner of Central Excise-RAJKOT]

The Commandant

Central Industrial Security Force, Unit : Civil Air Port
Rajkot, RAJKOT, GUJARAT.

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Rajkot

Central Excise Bhavan, Race Course Ring Road,
Income Tax Office, Rajkot, Gujarat -360001

.... Respondent

APPEARANCE :

Shri P. Ganesan, Superintendent (AR) for the Appellant-Revenue
Shri Noor Mohammed A. Shaikh, Advocate for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 04.03.2024

DATE OF DECISION: 18.06.2024

C.L. MAHAR :

Appeal disposed of. For order, see order of date in Service Tax Appeal
No. 10589 of 2015.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

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